

BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 818 OF 2024

IN THE MATTER OF:

Dharmender Kumar Singh

Applicant

Versus

State of Uttar Pradesh & Ors.

Respondent

MEMO OF PARTIES (As Per ORDER DATED 12.07.2024)

Dharmender Kumar Singh

Applicant

VERSUS

- 1. Regional Office ,Ministry of Environment and Forest
& Climate Change, Lucknow**
5th Floor, Kendriya Bhawan,
Sector H, Sector-A, Aliganj, Lucknow, Uttar Pradesh 260224.
Email: roc.z.lko-mef@nic.in (Respondent no.1)
- 2. Member Secretary, UPPCB**
TC-12 V, Vibhuti Khand,
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Email: ms@uppcb.in (Respondent No.2)
- 3. District Magistrate, Ballia**
DM Camp Office, Civil Lines, Ballia, Pin 277001
Phone no - +919454417522.
Email – Dmbal@nic.in (Respondent No.3)
- 4. Chief Wildlife Warden, Uttar Pradesh**
Chief Wildlife Warden, Govt. of Uttar Pradesh,
17, Rana Pratap Marg, Lucknow – 226001
Phone no- 0522-2206584
Email- cwlwup@gmail.com (Respondent No.4)
- 5. State Wetland Authority, State of Uttar Pradesh
Through its Member Secretary**
Chief Conservator of Forests, Eco-Deelopment,
U.P. /Member Secretary, U.P. State Wetland Authority
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